

**IN THE NATIONAL COMPANY LAW TRIBUNAL  
SPECIAL BENCH, BENGALURU  
(Through web-based video conferencing platform)**

**ITEM No.11  
I.A.Nos.397 & 453/2023 in  
C.P.(IB)No.86/BB/2021**

**IN THE MATTER OF:**

M/s. Omkhush Infrastructure Pvt. Ltd. ... Petitioner  
Vs.  
M/s. Merushikhar Realty [LLP] ... Respondent

**Order under Section 9 of IBC, 2016**

**Order delivered on 06.02.2024**

**CORAM:**

**JUSTICE (RETD.) T. KRISHNAVALLI  
HON'BLE MEMBER (JUDICIAL)**

**SHRI MANOJ KUMAR DUBEY  
HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

The RP : Shri Nataraja Nanjundaiah

**ORDER**

**I.A.No.397/2023:**

1. Heard the Ld. Counsel appearing for the RP.
2. In compliance to Order dated 24.01.2024, Ld. RP has filed a memo vide Diary No.683 dated 31.01.2024 and the same is taken on record.
3. For further consideration, list the case along with I.A.453/2023 on **14.02.2024.**

**-Sd-  
(MANOJ KUMAR DUBEY)  
MEMBER (TECHNICAL)**

**-Sd-  
(T. KRISHNAVALLI)  
MEMBER (JUDICIAL)**

Shruthi